GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:13
ANSWERED ON:24.11.2014
PRIVATISATION OF AIRPORTS
Jena Shri Rabindra Kumar:Kumar Dr. Arun

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to privatise a number of airports in the country including Chennai, Kolkata, Lucknow, Guwahati, Jaipur and Ahmedabad airports;
- (b) if so, the details thereof along with the reasons therefor and the progress made so far in this regard;
- (c) whether the Government has any plans for development and modernisation of some of the Airports under Public- Private Partnership mode and if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government for enhanced regional air connectivity, rationalisation of fuel cost along with broader institutional reforms for overall development of aviation sector?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a), (b), (c) and (d): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c) & (d) of Lok Sabha Starred () Question No. 13 for 24.11.2014 regarding Privatization of Airports.

- (a) to (b): No, Madam.
- (c): The Government of India (GoI) plans to develop select airports of Airports Authority of India (AAI) in the Public Private Partnership (PPP) mode. It has been planned to take up the development and modernization of Ahmedabad and Jaipur airports during the current year under PPP mode. It is also planned to take up Chennai and Kolkata Airports under Management and Operation contract.
- (d): To address the issue of enhancement of regional connectivity and rationalization of fuel cost, GOI has formulated a draft Civil Aviation Policy, which has been placed in the public domain for stakeholder consultation.